

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1351 of 2019

IN THE MATTER OF:

QVC Exports Pvt. Ltd. & Ors.

...Appellants

Vs

United Tradeco FZC & Anr.

....Respondents

Present:

For Appellants: Mr. Abhijit Sinha, Mr. Vikrant Pachnanda, Ms. Namrata Basu, Mr. Nitin Kumar Chahar and Mr. Aditya, Advocates

For Respondents: Mr. Yashvardhan and Mr. Piyush Singh, Advocates.

ORDER

10.01.2020 Heard both the sides. **Judgment is reserved.**

Learned Counsels for the parties are directed to file their respective Written Submissions containing not more than three pages by 16.01.2020.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(V P Singh)
Member(Technical)

Akc/Nn.